

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4867
ANSWERED ON:23.12.2014
GRAMIN HAAT
Mishra Shri Bhairon Prasad

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is contemplating to establish Mandi Committee at rural level in the form of Gramin Haat;
- (b) if so, the details thereof;
- (c) the details of the criteria for selecting the location for such haats along with the details of the Committees authorised for selection of the location;
- (d) the details of such Gramin Haats established in Uttar Pradesh along with the expenditure incurred thereon, district-wise;
- (e) whether the Government proposes to conduct a survey to identify the Haats established at unuseful locations and to investigate the irregularities in establishing such Haats; and
- (f) if so, the details and the findings thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) to (f): Ministry of Rural Development has informed that the Government is not contemplating to establish Mandi Committees at rural level in the form of Gramin Haat. Under the National Rural Livelihood Mission (NRLM), there is no component to set up Haat Bazaar at village, district or state level. However, under the erstwhile "Swarnjayanti Gram Swarojgar Yojana (SGSY), there was a sub-component to set up Haats at village, district and State level. From 31st March, 2013, SGSY has ceased to exist. SGSY has been restructured as NRLM and under NRLM, only committed liabilities in SGSY under this component would be honoured.